

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR SUBMISSION OF RESOLUTION PLAN FOR M/S. KALLAM BROTHERS COTTONS PRIVATE LIMITED ENGAGED IN THE TRADING, GINNING, SPINNING OF YARN.

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s. Kallam Brothers Cottons Private Limited. CIN: U17111AP2003PTC040726 PAN: AACCK1510A
2.	Address of the registered office	D. no. 160B, Dhulipalla Village, Sattenapalli, Andhra Pradesh India 522414
3.	URL of website	No website of the CD
4.	Details of place where majority of fixed assets are located	Plant location: D. no. 160B, Dhulipalla Village, Sattenapalli, Andhra Pradesh India 522414.
5.	Installed capacity of main products/ services	Spinning unit with Installed capacity 41040 spindles. 4MW solar power plant.
6.	Quantity and value of main products/ services sold in last financial year	FY 2022-23 – 196.59 crs., FY 2023-24 – 177.87 crs FY 2024-25 – Nil. FY 2025-26 (up to CIRP date) – Nil
7.	Number of employees/ workmen	As on the date of CIRP admission 06.08.2024 - Nil.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Detailed invitation of Expression of Interest (Process document) can be obtained by sending an email at kbc.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	available at website of www.ibbi.gov.in or can also be obtained by sending an email at kbc.cirp@gmail.com
10.	Last date for receipt of expression of interest	08.10.2025 (15 days from the date of issue of Form G)
11.	Date of issue of provisional list of prospective resolution applicants	18.10.2025 or within 10 days from the last date of receipt of EoI. (whichever is earlier)
12.	Last date for submission of objections to provisional list	23.10.2025 or 5 days from the date of issue of Provisional List of Prospective Resolution Applicants. (whichever is earlier)
13.	Date of issue of final list of prospective resolution applicants	02.11.2025 or 10 days from the last date of submission of objections to Provisional List of Prospective Resolution Applicants. (whichever is earlier)

14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	07.11.2025 or 5 days from the date of issue of Final List of Prospective Resolution Applicants. (whichever is earlier)
15	Last date for submission of resolution plans	07.12.2025 or 30 days from the date of issue of information memorandum, evaluation matrix and RFRP to the Prospective Resolution Applicants. (whichever is earlier)
16.	Process email id to submit EOI	kbc.cirp@gmail.com
17	Details of Corporate Debtors registration status as MSME	UDYAM-AP-04-0000449



Rajesh Chillale, Resolution Professional
IBBI/IPA-001/IP-P00699/2017-2018/11226

AFA valid upto 31.12.2025

B-725, Western Plaza, OU Colony, HS Darga,
OU Colony, Hyderabad 500008

Date: 23.09.2025

Place: Hyderabad.